

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1084
TO BE ANSWERED ON 24TH JULY, 2026**

TREATMENT FACILITY FOR CANCER AND RARE DISEASES

1084. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has reviewed the availability of cancer care and treatment facilities for rare diseases in northern Kerala, if so, the details thereof;
- (b) the details of financial assistance provided under the National Programme for Prevention and Control of Non-Communicable Diseases and the National Policy for Rare Diseases during the last three years; and
- (c) whether any proposal has been received for strengthening tertiary healthcare facilities in Kasaragod district, if so the details thereof along with the action taken thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a): Public Health and Hospital are State subject. Under the National Health Mission (NHM), technical and financial assistance is provided to State/UTs. The performance of various health programmes is regularly assessed through review meetings, mid-term reviews of key deliverables, field visits by senior officials, benchmarking of service delivery and Common Review Missions (CRMs).

Under the National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD), the Department of Health & Family Welfare implements the Strengthening of Tertiary Care Cancer Facilities Scheme to augment tertiary cancer care infrastructure across the country. Under the Scheme, 19 State Cancer Institutes (SCIs) and 20 Tertiary Care Cancer Centres (TCCCs) have been approved. In the State of Kerala, Regional Cancer Centre, Thiruvananthapuram has been approved as a State Cancer Institute (SCI) and Government Medical College, Kozhikode has been approved as a Tertiary Care Cancer Centre (TCCC). In the State of Kerala, 28 Day Care Cancer Centres (DCCCs) are functional. These centres provide chemotherapy and follow-up care closer to patients' places of residence, thereby improving access to cancer treatment.

Further, the National Policy for Rare Diseases (NPRD), 2021 facilitates financial and medical assistance of up to ₹50 lakh per patient for treatment of identified rare diseases through the designated Centres of Excellence (CoEs). In Kerala, Sree Avittom Thirunal (SAT) Hospital, Government Medical College Campus, Thiruvananthapuram, is a designated Centre of

Excellence under NPRD. To strengthen referral pathways and create awareness regarding rare diseases, SAT Hospital conducted three State-level sensitization workshops during 2026 at Ernakulam, Thiruvananthapuram and Kozhikode, with participation of medical professionals from seven Medical Colleges and the districts of Kottayam, Idukki, Thrissur, Kollam, Pathanamthitta, Malappuram, Wayanad, Kannur and Kasaragod.

(b): Under NP-NCD, funds are released to States/UTs under the National Health Mission based on their Programme Implementation Plans (PIPs) for strengthening prevention, screening, diagnosis and management of non-communicable diseases, including cancer. State/UT wise details of State Programme Implementation Plan (SPIP) Approvals for National Programme-Non Communicable Diseases (NP-NCD) under NHM during the period of F.Y. 2023-24 to 2025-26 is attached at Annexure. Total financial assistance provided under the National Policy for Rare Diseases during last three years is as under:-

(Rs. In Crores)		
FY 2023-24	FY 2024-25	FY 2025-26
109	115.98	61.16

(c): As per the information available, no proposal is under consideration for strengthening tertiary healthcare facilities in Kasaragod district under the "Strengthening of Tertiary Care Cancer Facilities Scheme" of NP-NCD.

Annexure-I

State/UT wise details of SPIP Approvals for National Programme-Non Communicable Diseases (NP-NCD) under NHM during the period of F.Y. 2023-24 to 2025-26.

Rs. In Lakhs

S. No.	Name of the State/UT	2023-24	2024-25	2025-26
1	Andaman and Nicobar Islands	56.18	77.50	74.60
2	Andhra Pradesh	5954.08	2793.95	1683.39
3	Arunachal Pradesh	779.13	778.50	822.50
4	Assam	1222.93	1261.30	1141.78
5	Bihar	7163.81	15239.36	11733.20
6	Chandigarh	3.90	5.55	5.55
7	Chhattisgarh	2974.64	3489.59	3012.49
8	Dadra & Nagar Haveli and Daman & Diu	57.99	220.20	216.90
9	Delhi	335.41	1002.36	1107.56
10	Goa	145.25	380.84	244.74
11	Gujarat	3778.31	4183.61	5415.86
12	Haryana	406.56	5093.87	3373.86
13	Himachal Pradesh	1416.50	1239.49	1008.10
14	Jammu and Kashmir	882.00	1016.40	979.00
15	Jharkhand	1958.53	4668.04	4545.24
16	Karnataka	2452.35	1645.43	2782.56
17	Kerala	5249.09	5464.00	5391.56
18	Ladakh	166.43	1126.35	497.24
19	Lakshadweep	22.28	31.70	21.70
20	Madhya Pradesh	2090.26	7207.23	7601.96
21	Maharashtra	5147.52	22614.03	23207.76
22	Manipur	724.30	1448.36	1463.36
23	Meghalaya	370.59	1002.20	1073.66
24	Mizoram	176.24	157.71	161.85
25	Nagaland	310.88	452.79	525.34
26	Odisha	6067.91	5251.02	5354.42
27	Puducherry	135.94	499.08	581.58
28	Punjab	1796.11	4255.14	4014.75
29	Rajasthan	23542.92	13709.00	13250.90
30	Sikkim	85.55	243.93	246.55
31	Tamil Nadu	10031.16	5130.45	9423.42
32	Telangana	5145.00	3925.06	4452.60
33	Tripura	578.92	670.00	276.52
34	Uttar Pradesh	18998.70	24974.57	26002.23
35	Uttarakhand	1167.37	1231.06	1344.87
36	West Bengal	5428.71	8563.20	8583.46